

COURT-II

**BEFORE THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

Appeal No. 297 of 2014

Dated : 17th December, 2014

In the matter of:

**M/s The South Indian Sugar Mills Association & Ors.... Appellant(s)
Versus
Andhra Pradesh Electricity Regulatory
Commission & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Challa Gunarajan

Counsel for the Respondent(s) : None

ORDER

As the Hon'ble Bench did not assemble today, the matter is posted on **9th January, 2015.**

Court Master

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